

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-71/2004/3037/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
South Salmara-Mankachar.

Dated Guwahati, the 11<sup>th</sup> May, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No DJ.SSM-I.3/Esstt/2021/2022/512/E, dated 06.05.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 14.05.2022 till the morning of 18.05.2022**, has been granted. The next senior most Judicial officer at the station shall remain in-charge of your Court and office in your absence.

Yours faithfully,

*sd/*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-71/2004/3038/A, dated** , 11-05-2022

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)** *Rd*